

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1680
TO BE ANSWERED ON 27.07.2016**

NATIONAL PENSION SCHEME

1680. SHRI V. ELUMALAI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether employees of the Railways have been demanding to exempt them from the National Pension Scheme just like the defence forces;**
- (b) if so, the details thereof;**
- (c) whether the Railways has taken up this issue with the Ministry of Finance as per the demand of the railway employees; and**
- (d) if so, the outcome thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

- (a) Yes, Madam.**
- (b) National Federation of Indian Railwaymen (NFIR) and All India Railwaymen's Federation (AIRF) have sought exemption of Railway employees appointed on or after 01.01.2004 from the purview of National Pension System (NPS).**

(c)&(d) Yes, Madam. A reference was made by the then Hon'ble Minister for Railways vide letter dated 29.03.2014 to the then Hon'ble Finance Minister regarding exemption of the Railway servants appointed on or after 01.01.2004 from the purview of NPS. In response, Ministry of Finance have advised that the request does not seem to be a feasible proposition. Another reference has been made vide letter dated 20.11.2015 to the Hon'ble Finance Minister to have a relook at the case. The Ministry of Finance have not communicated their decision as yet.
